

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.01/(MAH)/2016
CA No.

CORAM:

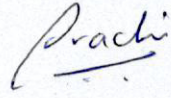
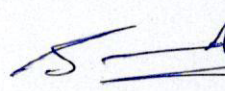
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016

NAME OF THE PARTIES: K. N Pillai & Ors.

V/s.
M/s. R. Prasanth & ors.

SECTION OF THE COMPANIES ACT: 245 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Prachi Wazalwar	Adv for Petitioner	
	Law Focus	Adv. for Respondent	

ORDER

T.C.P. NO. 1/245/NCLT/MB/MAH/2016

1. Ld. Counsel for both the sides are present.
2. Ld. Representative of the Respondent seeking time to complete his arguments. Matter 'part-heard'. Adjourned to **3rd January, 2017**, First on Board. Communicated to both the sides.

Dated 19.12.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)